

S.Bhoi vs. UOI

ORDERS SL.NO.4
O.A.No.1096/12
Date-06.07.2015

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.P.B.Mohapatra, learned counsel for the applicant and Mr.S.K.Singh, learned ACGSC for the Respondents. Mr.Mohapatra has filed a Memo seeking withdrawal of this O.A. The prayer is allowed. O.A. is dismissed as withdrawn.

MEMBER(A)



MEMBER(J)